# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

#### **LOK SABHA**

# UNSTARRED QUESTION NO.5605 TO BE ANSWERED ON 2<sup>nd</sup> APRIL, 2018

## **Supply of Information by NIOS**

### **5605.SHRI PARESH RAVAL:**

SHRI D.S. RATHOD:

SHRI VINOD LAKHAMASHI CHAVDA:

SHRI DEVUSINH CHAUHAN:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that the information asked by the Members of Parliament is not given by the NIOS Gujarat and HQ Authority and if so, the details thereof:
- (b) whether the Government is also aware that the information sought under the RTI Act, 2005 is not given by NIOS Gujarat RTI officer to the RTI applicants and if so, the details thereof; and
- (c) if so, the action taken against the concerned RTI officers by the Government?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a): National Institute of Open Schooling (NIOS)has informed that all the information asked by the Hon'ble Members of Parliament have been provided by them.
- (b): NIOS has informed that all the information sought for under RTI applications have been provided by them. At present, no RTI application relating to NIOS Gujarat is pending.
- (c): Does not arise

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